

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 211 of 2017

Dated: 3rd August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

NTPC Limited

Vs.

Uttar Pradesh Power Corporation Limited & Ors.

.... Appellant(s)

.... Respondent(s)

**Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan**

ORDER

Issue notice to the Respondents returnable on 14.09.2017. Dasti, in addition, is permitted.

List the matter on **14.09.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/tpd